

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 122
IA 946 of 2020
IA/525(AHM)2021
in

IA 101 of 2019 in CP(IB) 149 of 2017

Order under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Varia Engineering work Ltd

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

Mr. Piyush Agnihotri, Advocate for the applicant in IA 946 of 2020

Mr. Vishal Dave, Advocate for the applicant in IA 525 of 2021

ORDER


IA 525 of 2021 is filed by the Liquidator for extension of liquidation period for two months.

We heard the Ld. Counsel appearing for the Liquidator.

The assets are sold but sale proceeds are yet to be distributed. Hence, extension for two months is granted.

IA 525 of 2021 is allowed and stands disposed of.

List IA 946 of 2020 for hearing on 04.10.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)